

**Annual Activity Certificate**

(See Regulation 4(l))

To whomsoever it may concern

This is to certify and confirm that during the period from \_\_\_\_\_ to \_\_\_\_\_, the branch office/liason office/ project office/s with PAN No. ----- (wherever applicable) of M/s \_\_\_\_\_, UIN- \_\_\_\_\_ (wherever applicable) has/ have undertaken only those activities that have been specifically permitted by the Reserve Bank/ Authorised Dealer Category-I bank vide its approval letter/s No/s. \_\_\_\_\_ dated \_\_\_\_\_ and has/have complied with the terms and conditions specified in the above mentioned letter/s. If there is any change in address and other contact details, the same has been brought to the notice of the Authorised Dealer Category-I bank.

**For Project Office only**

2. Project status: \_\_\_\_\_

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3. This is to certify that during the period from \_\_\_\_\_ to \_\_\_\_\_, no inter-project funds transfer has been carried out without prior approval of the Reserve Bank.

\_\_\_\_\_  
(Signature of the Statutory Auditor/s)

(Name of the Chartered Accountant)

ICAI Membership No.:

Address:

Place:

Date:

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